# GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF HEAVY INDUSTRY

### LOK SABHA UNSTARRED QUESTION No. 62 TO BE ANSWERED ON 11.12.2018

#### **Instrumentation Limited, Kota**

#### 62. SHRI RAMSINH RATHWA:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether M/s. Instrumentation Limited, Kota (ILK) has given attractive VRS/VCS to its employees and made their payments and if so, the details thereof;
- (b) whether it is a fact that payments of some small scale manufacturers have not been released even after reconciliation/verification of their accounts have been completed; and
- (c) if so, the details of payments withhold in "Escrow Accounts" of such MSMEs by M/s. ILK and the steps taken to release such payments forthwith?

#### **ANSWER**

## THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

- (a): Yes, Madam. M/s Instrumentation Limited, Kota (ILK) had given an attractive VRS/VSS to its employees. 408 employees were given an amount of Rs.134.53 crore towards VRS/VSS.
- (b)&(c):ILK has reported that claims are being reconciled/verified and settled thereafter as per the laid down procedures. In one such Escrow Account, the release of payment is under process.

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